

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No 46 of 2013**

**Dated : 27<sup>th</sup> February, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Powergrid Corporation of India Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors. .... Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
Ms. Swagatika Sahoo**

**ORDER**

Admit. Issue notice to the Respondents returnable on 02.04.2013.  
Dasti service is permitted. Registry is also directed to issue notice to the  
Respondents.

Post the matter on **02.04.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/rkt